

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11474/2024 BLAPL/3948/2024	BIBHU DAS @ BIBHUTI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002196/2023
2	D-BLAPL/11574/2024 BLAPL/3949/2024	JADUMANI MUNDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BARANGA /183 /2021 1ST ADJ,CUTTACK(Cuttack) ST/0000022/2022
3	D-BLAPL/12285/2024 BLAPL/3950/2024	SUBASH SETHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TARASINGI /234 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000166/2023
4	D-BLAPL/12172/2024 BLAPL/3951/2024	GHASI KIRSANI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BOIPARIGUDA /114 /2021 A.D.J.,JEYPORE(Koraput) CT/0000041/2021
5	D-BLAPL/12175/2024 BLAPL/3952/2024	GHASIRAM JERAI VS STATE OF ODISHA	SOUGAT DASH VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, JASHIPU 2(B)CC/0000006/2023
6	D-BLAPL/12199/2024 BLAPL/3953/2024	AMIT KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000018/2024
7	D-BLAPL/12201/2024 BLAPL/3954/2024	AKTAR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /46 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000242/2024
8	D-BLAPL/12202/2024 BLAPL/3955/2024	RAGHUNATH KAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000021/2024
9	D-BLAPL/5679/2024 BLAPL/3956/2024	RAJESH PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHURDA ROAD G.R.P.S. /7 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000016/2024
10	D-BLAPL/12176/2024 BLAPL/3957/2024	KUMONATH KHARA@JEET VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /140 /2023 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000109/2023
11	D-BLAPL/12177/2024 BLAPL/3958/2024	NASIM RAHEMAN @ NASIM RAHMAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHARABEL NAGAR P.S. /153 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000603/2024

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12	D-BLAPL/7161/2024 BLAPL/3959/2024	SASANKA SEKHAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (ASKA) /379 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000145/2022
13	D-BLAPL/12183/2024 BLAPL/3960/2024	TUKU BADRA VS STATE OF ODISHA	SOUGAT DASH VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR 2(B)CC/000006/2023
14	D-BLAPL/12191/2024 BLAPL/3961/2024	KALU@NILU@SANJAY KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /3 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000015/2024
15	D-BLAPL/12185/2024 BLAPL/3962/2024	PABANA PAHAN @ PABANA PAHANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /56 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0000151/2024
16	D-BLAPL/12189/2024 BLAPL/3963/2024	LAKSHYAPATI KHANDET VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KUTRA /79 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000355/2024
17	D-BLAPL/8171/2024 BLAPL/3964/2024	KUNA BISWAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	ANANDAPUR /116 /2023 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000116/2023
18	D-BLAPL/12194/2024 BLAPL/3965/2024	AMARESH DASH@CHINTU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000033/2024
19	D-BLAPL/10933/2024 BLAPL/3966/2024	BHUSHANA GAMPARAI @ BHUSANA GAMPHAHRAI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /133 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000113/2021
20	D-BLAPL/12217/2024 BLAPL/3967/2024	AMITAV MISHRA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NAUGAON /247 /2022 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000323/2023
21	D-BLAPL/11121/2024 BLAPL/3968/2024	SITU @ AKASH SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /247 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001798/2023
22	D-BLAPL/12270/2024 BLAPL/3969/2024	RAKESH KUMAR SAH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MAIDALPUR /40 /2023 A.D.J.,NAWARANGPUR(Nabarangapur ) TR/0000008/2023
23	D-BLAPL/11133/2024	SITU @ AKASH SWAIN	RAMAKANTA MISHRA	BOLANGIR SADAR /458 /2023

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	BLAPL/3970/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001783/2023
24	D-BLAPL/12259/2024 BLAPL/3971/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /149 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000083/2023
25	D-BLAPL/11949/2024 BLAPL/3972/2024	RAJ@SARATHI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /174 /2023 A.D.J.,ASKA(Ganjam) ST/0000061/2023
26	D-BLAPL/12260/2024 BLAPL/3973/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /31 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000035/2024
27	D-BLAPL/9365/2024 BLAPL/3974/2024	AZIMULLAH KHAN VS STATE OF ODISHA	AMITABH NAIK VS	DARGHA BAZAR /133 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000105/2023
28	D-BLAPL/12261/2024 BLAPL/3975/2024	RANJAN KUMAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000012/2024
29	D-BLAPL/11986/2024 BLAPL/3976/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	/ /0 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000011/2024
30	D-BLAPL/12263/2024 BLAPL/3977/2024	PRAFULLA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /13 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000045/2024
31	D-BLAPL/9947/2024 BLAPL/3978/2024	SAMIR RANJAN BOHIDAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHANUPALI /227 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000118/2023
32	D-BLAPL/11996/2024 BLAPL/3979/2024	BHUBANANDA NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BERHAMPUR SADAR /182 /2023 ADHOC ADDL.DIST. AND SESSIONS JU ST/0000100/2024
33	D-BLAPL/12014/2024 BLAPL/3980/2024	AKHAYA PRADHAN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAMBHA (KHALLIKOTE) /213 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000630/2024
34	D-BLAPL/10408/2024 BLAPL/3981/2024	PAWAN KUMAR VS	GOURAV MOHANTY VS	NAYAPALLI P.S. /599 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha )

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35	D-BLAPL/12268/2024 BLAPL/3982/2024	STATE OF ODISHA RAJIB @ RAJIV LOCHAN DAS VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	CT/0001257/2023 AIRPORT /76 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000483/2024
36	D-BLAPL/12064/2024 BLAPL/3983/2024	RAJANI@RAJANIKANTA MALLIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KAMAKHYANAGAR /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000327/2024
37	D-BLAPL/11687/2024 BLAPL/3984/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	RAMANAGUDA /73 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000092/2023
38	D-BLAPL/12150/2024 BLAPL/3985/2024	SUSENA KANHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /140 /2024 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000068/2024
39	D-BLAPL/11307/2024 BLAPL/3986/2024	MANOHAR NANDA VS STATE OF ODISHA	SUSAMPAD HOTA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR 2(B)CC/0000003/2024
40	D-BLAPL/12160/2024 BLAPL/3987/2024	SIBAJI SAHANI@SHIVAJI SAHANI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
41	D-BLAPL/11462/2024 BLAPL/3988/2024	MOHAN KINDAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /65 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000109/2023
42	D-BLAPL/11700/2024 BLAPL/3989/2024	ANKUSH YADAV VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA ROAD G.R.P.S. /29 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000128/2024
43	D-BLAPL/11776/2024 BLAPL/3990/2024	BUDHU ROY VS STATE OF ODISHA	CHHABI BEHERA VS	CHAULIAGANJA /74 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000022/2024
44	D-BLAPL/11850/2024 BLAPL/3991/2024	LAXMAN NAIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	DIGAPAHANDI /233 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000059/2022
45	D-BLAPL/11856/2024 BLAPL/3992/2024	PULI SIBA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARI /156 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000779/2024

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46	D-BLAPL/12243/2024 BLAPL/3993/2024	SIBARAMA PRADHAN @ SIBA @ SIBA PRADHAN @ SIBARAM PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DIGAPAHANDI /2 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000001/2024
47	D-BLAPL/11898/2024 BLAPL/3994/2024	MANOJ DANGUA@MANOJ KUMAR DANGUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /117 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000499/2024
48	D-BLAPL/11703/2024 BLAPL/3995/2024	UDAYNATH MAHANTA @ KISAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000434/2023
49	D-BLAPL/12233/2024 BLAPL/3996/2024	BHIKARI PAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /7 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000010/2023
50	D-BLAPL/12273/2024 BLAPL/3997/2024	RAJENDRA KUMAR MAJHI @ RAJU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPL.TASK FORCE /32 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000043/2023
51	D-BLAPL/12234/2024 BLAPL/3998/2024	TAPADHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SPECIAL CRIME UNIT /5 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000588/2024
52	D-BLAPL/12284/2024 BLAPL/3999/2024	CHINAPANI MOHAN REDDY @ CH. MOHAN REDDY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOSANINUAGAM /34 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000323/2024
53	D-BLAPL/12235/2024 BLAPL/4000/2024	PRAVAKAR MUDULI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANAPUR P.S. /95 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000137/2024
54	D-BLAPL/11889/2024 BLAPL/4001/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	NANDIPADA /136 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000073/2023
55	D-BLAPL/12315/2024 BLAPL/4002/2024	PATEL @ BIRENDRA SINGH VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KARANJIA /184 /2006 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M GR/0000458/2006
56	D-BLAPL/12325/2024 BLAPL/4003/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /89 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000116/2024
57	D-BLAPL/12236/2024	SOUBHAGYA KUMAR SAHOO@CHAKULI	AMLAN SHAKTI PAUL	TOMANDO /215 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4004/2024	VS STATE OF ODISHA	VS	2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000425/2023
58	D-BLAPL/12230/2024 BLAPL/4005/2024	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /121 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000128/2023
59	D-BLAPL/12238/2024 BLAPL/4006/2024	SARATH SABU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000041/2024
60	D-BLAPL/12316/2024 BLAPL/4007/2024	SK. IMRAN @ SK. JAPAN @ SK. JAPANI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
61	D-BLAPL/11902/2024 BLAPL/4008/2024	JAGANATH MEHER VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	TUSRA /50 /2022 2ND ADDL.DIST.JUDGE, BALANGIR(Ba SC/0000095/2022
62	D-BLAPL/12341/2024 BLAPL/4009/2024	KULAN SINGH@GULAP SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /38 /2024 JMFC, LAMTAPUT(Koraput) GR/0000031/2024
63	D-BLAPL/11629/2024 BLAPL/4010/2024	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	ASHOK JENA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
64	D-BLAPL/12352/2024 BLAPL/4011/2024	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /352 /2023 J.M.F.C.,PIPILI(Puri) GR/0000840/2023
65	D-BLAPL/12356/2024 BLAPL/4012/2024	BHASKAR SAGARIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /54 /2019 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000383/2019
66	D-BLAPL/11718/2024 BLAPL/4013/2024	SRIKANTA KANHAR VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /307 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000115/2023
67	D-BLAPL/12317/2024 BLAPL/4014/2024	PRADOSH KUMAR BISWAL @ CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KHANTAPADA /38 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000137/2024
68	D-BLAPL/12254/2024 BLAPL/4015/2024	S.K. SAHEB VS	JNYANANANDA PANDA VS	MAHULPALI /136 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G

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69	D-BLAPL/12252/2024 BLAPL/4016/2024	STATE OF ODISHA SUSHANTA BUDHIA VS	JNYANANANDA PANDA VS	GR/0000641/2023 BHAWANIPATNA SADAR /142 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA
70	D-BLAPL/12361/2024 BLAPL/4017/2024	STATE OF ODISHA CHOTU KUMAR VS	DIPTIREKHA NANDA VS	CT/0000327/2024 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
71	D-BLAPL/12255/2024 BLAPL/4018/2024	STATE OF ODISHA S.K.SAHEB VS	JNYANANANDA PANDA VS	2(A)CC/0000011/2024 MAHULPALI /63 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S)
72	D-BLAPL/12366/2024 BLAPL/4019/2024	STATE OF ODISHA GOVINDA PANAKA VS	SANGRAM KESHARI ROUT VS	GR/0000294/2023 NABARANGAPUR TOWN /101 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR
73	D-BLAPL/12309/2024 BLAPL/4020/2024	STATE OF ODISHA SOMNATH JAYAMBAK PADALE VS	ASIT KUMAR JENA VS	GR/0000382/2024 KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
74	D-BLAPL/12310/2024 BLAPL/4021/2024	STATE OF ODISHA BIJAY SINGH VS	DIBYAJYOTI SAHOO VS	Spl/0000075/2022 BADMAL /116 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda )
75	D-BLAPL/12367/2024 BLAPL/4022/2024	STATE OF ODISHA K.RABI@K.RAVI VS	S.S.RAY (2) VS	CT/0000304/2024 GOLANTHARA (BERHAMPUR) /307 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
76	D-BLAPL/12308/2024 BLAPL/4023/2024	STATE OF ODISHA DIPU MAHAKUD VS	UMAKANTA BARIK VS	GR/0001080/2023 BARBIL /101 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
77	D-BLAPL/12391/2024 BLAPL/4024/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	LAXMIDHAR MAHAPATRA VS	GR/0000403/2024 Maitri Vihar PS /398 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR
78	D-BLAPL/10981/2024 BLAPL/4025/2024	STATE OF ODISHA RAJENDRA ROUT@KASI VS	BRAHMANANDA TRIPATHY VS	TR/0000643/2023 CAPITAL P.S. /332 /2023 S.D.J.M.,BHUBANESWAR(Khordha )
79	D-BLAPL/12393/2024 BLAPL/4026/2024	STATE OF ODISHA RAJKISHORE SAHOO @ RAJU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CT/0000891/2023 NANDANKANAN /158 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR

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80	D-BLAPL/12311/2024 BLAPL/4027/2024	RAMESWAR MAHADU BAVSKAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000075/2022
81	D-BLAPL/11476/2024 BLAPL/4028/2024	DASA SHABAR@DASA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/000131/2023
82	D-BLAPL/12595/2024 BLAPL/4029/2024	AMAR BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 SPL.JUDGE,ANGUL(Anugul ) Spl/000022/2023
83	D-BLAPL/12313/2024 BLAPL/4030/2024	ROSHINI BEGUM VS STATE OF ODISHA	KOUSHIK ANANDA GURU VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/000200/2023
84	D-CMAPL/13132/2024 CMAPL/124/2024	SUSAMA TRIPATHY VS DIVISIONAL MANAGER, L.I.C. OF INDIA, CUTTACK	MANORANJAN PADHI VS	// ( //
85	D-CMAPL/17944/2024 CMAPL/125/2024	B.M., TATA MOTORS FINANCE LTD., SAMBALPUR VS SANTOSH AGRAWAL	PRAKASH KUMAR MISHRA VS	// ( //
86	D-CMP/16937/2024 CMP/429/2024	ZADA BIBI VS SK. MANWAR	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/000027/2023
87	D-CMP/17604/2024 CMP/430/2024	SK.MANZIL @ SHEK MANJIL MOHAMMED VS ANWARI BEGUM	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/000022/2012
88	D-CMP/18336/2024 CMP/431/2024	HIRALAL PATEL VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/000134/2005
89	D-CMP/18356/2024 CMP/432/2024	HIRALAL PATEL VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/000134/2005
90	D-CMP/18183/2024 CMP/433/2024	SHIBA PRASAD MISHRA VS ORISSA TEXTILES AND STEEL EMPLOYEES UNION, CUTTACK	SOUGAT DASH VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK( CMA/0000308/2017
91	D-CMP/18400/2024	MANMOHAN SWAIN	DWARIKA PRASAD MOHANTY	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/434/2024	VS MANAS RANJAN SWAIN	VS	DISTRICT & SESSIONS JUDGE,BALASO Fao/0000111/2019
92	D-CONTC/18174/2024 CONTC/3301/2024	PRADYUMNA KUMAR RATH VS SHALINI PANDIT, I.A.S	ADV VS	// ()
93	D-CONTC/18068/2024 CONTC/3302/2024	SHARMISTHA ROUTH VS RAMAKANTA NAYAK, O.A.S.(S.S)	ADV VS	// ()
94	D-CONTC/18315/2024 CONTC/3303/2024	PRASAN KUMAR RAY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// ()
95	D-CONTC/18320/2024 CONTC/3304/2024	PRAHARAJ MAJHI VS DR.KAMAL LOCHAN MISHRA, I.A.S.	ADV VS	// ()
96	D-CONTC/16257/2024 CONTC/3305/2024	DRONA PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// ()
97	D-CONTC/16261/2024 CONTC/3306/2024	KAHNU CHARAN SAMAL VS ASWATHY S, I.A.S.	ADV. VS	// ()
98	D-CONTC/15434/2024 CONTC/3307/2024	ADIKANDA BEHERA VS ARUP SHYAM CHOUDHURY, ASST. DIRECTOR, MINISTRY OF FINANCE	ADV VS	// ()
99	D-CONTC/16588/2024 CONTC/3308/2024	MOUSUMI NAYAK VS BHABANI SHANKAR CHAINI, DIRECTOR, H.S.E, BBSR, KHORDHA	ADV VS	// ()
100	D-CONTC/16591/2024 CONTC/3309/2024	SABITA RANI MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// ()
101	D-CONTC/17503/2024 CONTC/3310/2024	ACHYUT KUMAR BHOI VS ARABINDA PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE DEPT.	ADV. VS	// ()
102	D-CONTC/17504/2024 CONTC/3311/2024	PARTHASARATHI MOHANTA VS	ADV VS	// ()

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### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/18274/2024 CONTC/3312/2024	PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ RANAJIT KUMAR DEY VS	ADV VS	// // ()
104	D-CONTC/17873/2024 CONTC/3313/2024	SUSHIL KUMAR LOHANI, SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., ODISHA, BBSR. KIRANBALA SAHOO VS	ADV VS	// // ()
105	D-CONTC/7811/2024 CONTC/3314/2024	ASWATHY S, I.A.S. PRASANTA KUMAR BARIK VS	ADV. VS	// // ()
106	D-CONTC/17346/2024 CONTC/3315/2024	SUDHANSHU SEKHAR MISHRA, SUPERINTENDENT, SCB MEDICAL COLLEGE AND HOSPITAL., CUTTACK DIBYA SINGH MAJHI VS	ADV VS	// // ()
107	D-CONTC/17343/2024 CONTC/3316/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT. YASOBANTA KARALI VS	ADV VS	// // ()
108	D-CONTC/17342/2024 CONTC/3317/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT PRADEEP KUMAR DEY VS	ADV VS	// // ()
109	D-CONTC/16252/2024 CONTC/3318/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT. NITYANANDA MANDAL VS	TUSHAR KANTA NAYAK VS	// // ()
110	D-CONTC/17340/2024 CONTC/3319/2024	ASWATHY S, I.A.S. PRAFULLA KUMAR DHARUA VS	ADV. VS	// // ()
111	D-CONTC/18369/2024 CONTC/3320/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. DIBYANI DALAI VS	JYOTSNA RANI TRIPATHY VS	// // ()
112	D-CONTC/17339/2024 CONTC/3321/2024	ABHAY, I.P.S.(RETD.), CHAIRMAN, O.S.S.C, BBSR JITENDRA KUMAR BEHERA VS	ADV VS	// // ()
113	D-CONTC/15817/2024 CONTC/3322/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. ABADHUTA BANDHA VS	ADV VS	// // ()
		SK. SAGIR, TAHASILDAR, SORO, BALASORE		//

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### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/18155/2024 CONTC/3323/2024	SATYASHRI MOHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/17198/2024 CONTC/3324/2024	BABAJI MALLICK VS DABA PRASAD ACHARYA, TAHASILDAR, ERASAMA, JAGATSINGHPUR	ADV VS	// 0 //
116	D-CONTC/15812/2024 CONTC/3325/2024	BHAKTA RANJAN DUTTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	D-CONTC/17154/2024 CONTC/3326/2024	RANJIT KUMAR DAS VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
118	D-CONTC/15813/2024 CONTC/3327/2024	PRAFULLA CHANDRA KHUNTIA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	D-CONTC/17001/2024 CONTC/3328/2024	AJAYA KUMAR CHOUDHURY VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// 0 //
120	D-CONTC/16264/2024 CONTC/3329/2024	ANANDA CHANDRA PALEI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
121	D-CONTC/17548/2024 CONTC/3330/2024	PRAVAT KUMAR BARIK VS SAUBHAGYA RANJAN PANDA, TAHASILDAR, BHADRAK	AFRAAZ SUHAIL VS	// 0 //
122	D-CONTC/16254/2024 CONTC/3331/2024	BASANTA KUMAR MAHANTA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
123	D-CONTC/16256/2024 CONTC/3332/2024	PARAMESWAR MAHANTA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
124	D-CONTC/17579/2024 CONTC/3333/2024	GOPAL CHANDRA MALLA VS JYOTI MISHRA, DIRECTOR ELEMENTARY EDUCATION, BBSR, KHORDHA	ADV VS	// 0 //
125	D-CONTC/16259/2024	LALATENDU BAL	ADV	//

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### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3334/2024	VS	VS	0
		ASWATHY S, I.A.S.		//
126	D-CONTC/16263/2024	JAYAKRUSHNA PATRA	ADV	//
	CONTC/3335/2024	VS	VS	0
		ASWATHY S, I.A.S.		//
127	D-CONTC/17656/2024	ANANDA CHANDRA KAR	ADV.	//
	CONTC/3336/2024	VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
128	D-CONTC/16262/2024	BIBHUTI BHUSAN MOHANTA	ADV	//
	CONTC/3337/2024	VS	VS	0
		ASWATHY S, I.A.S.		//
129	D-CONTC/17686/2024	GOUTAM KUMAR DAS	ADV.	//
	CONTC/3338/2024	VS	VS	0
		SAROJKANTA MISHRA, ADDL. CHIEF ENGINEER, EASTERN CIRCLE 1, CUTTACK		//
130	D-CONTC/17769/2024	BHIKARI CHARAN BALIARSINGH	PRAFULLA KUMAR MOHAPATRA	//
	CONTC/3339/2024	VS	VS	0
		ANU GARG, I.A.S., CHIEF SECY., TO GOVT., W.R DEPT.		//
131	D-CONTC/18148/2024	BIRAJ MOHAN MOHANTY	ADV.	//
	CONTC/3340/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
132	D-CONTC/18151/2024	SUSHANTA KUMAR NAYAK	ADV.	//
	CONTC/3341/2024	VS	VS	0
		RANJITA SAHU, O.A.S.		//
133	D-CONTC/18144/2024	JAYANTA KUMAR MOHANTY	ADV.	//
	CONTC/3342/2024	VS	VS	0
		JAYANARAYAN SHEET, ENGINR. IN CHIEF, ODISHA RWS AND S CIRCLE, BBSR		//
134	D-CONTC/17014/2024	SANDHYARANI DAS	ADV	//
	CONTC/3343/2024	VS	VS	0
		ASWATHY S, I.A.S.		//
135	D-CONTC/17334/2024	BIDYA SAGAR	ADV	//
	CONTC/3344/2024	VS	VS	0
		SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.		//
136	D-CONTC/17335/2024	RUDRA PRASAD RATH	ADV.	//
	CONTC/3345/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/17336/2024 CONTC/3346/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. ASHUTOSH MALLIK VS	ADV VS	// // ()
138	D-CONTC/17015/2024 CONTC/3347/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT ABHIMANYU SAHU VS	ADV VS	// // ()
139	D-CONTC/17909/2024 CONTC/3348/2024	ASWATHY S, I.A.S. SASHI BHUSAN NANDA VS	GYANA RANJAN SETHI VS	// // ()
140	D-CONTC/17852/2024 CONTC/3349/2024	ANU GARG, I.A.S. SANTOSH KUMAR DORA VS	ADV VS	// // ()
141	D-CONTC/17017/2024 CONTC/3350/2024	ASWATHY S, I.A.S BADAL KUMAR NAYAK VS	ADV VS	// // ()
142	D-CONTC/17019/2024 CONTC/3351/2024	ASWATHY S, I.A.S. LAXMIDHARA BARIK VS	ADV VS	// // ()
143	D-CONTC/17022/2024 CONTC/3352/2024	ASWATHY S, I.A.S. ANJAN KUMAR GAJENDRA VS	ADV VS	// // ()
144	D-CONTC/18458/2024 CONTC/3353/2024	ASWATHY S, I.A.S. MAMATA MAHANTY VS	ADV VS	// // ()
145	D-CONTC/18766/2024 CONTC/3354/2024	ASWATHY S., I.A.S. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
146	D-CONTC/18460/2024 CONTC/3355/2024	PREM CHANDRA CHOUDHURY, EX. COMMISSIONER, B.M.C. KALI CHARAN HOTTA VS	ADV VS	// // ()
147	D-CONTC/14355/2024 CONTC/3356/2024	ASWATHY S., I.A.S. NANDINI PRADHAN VS	ADV. VS	// // ()
		ASWASTHY. S, COMMNR. CUM SECY. S AND ME DEPT.		//

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### CASES REGISTERED REPORT AS ON :25/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/18768/2024 CONTC/3357/2024	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PREM CHANDRA CHOUDHURY, EX COMMISSIONER, B.M.C.	ADV. VS	// 0 //
149	D-CONTC/14901/2024 CONTC/3358/2024	NARENDRA KUMAR MOHAPATRA VS SUBRAT KUMAR BEHERA, SPECIAL LAND ACQUISITION OFFICER, DHENKANAL	ADV. VS	// 0 //
150	D-CONTC/15922/2024 CONTC/3359/2024	RAMANUJ DAS VS MAYADHAR SAHU, D.E.O, GAJAPATI	LALATENDU SAMAL VS	// 0 //
151	D-CONTC/17704/2024 CONTC/3360/2024	SIMADRI PANIGRAHI VS RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES,ODISHA	SANDHYARANI PANI VS	// 0 //
152	D-CONTC/17665/2024 CONTC/3361/2024	SATYARANJAN JATI VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
153	D-CONTC/17023/2024 CONTC/3362/2024	RABINDRA KUMAR BEHERA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
154	D-CONTC/17663/2024 CONTC/3363/2024	SANTOSH KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
155	D-CONTC/17655/2024 CONTC/3364/2024	RABINDRA KUMAR PANDA VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
156	D-CONTC/17649/2024 CONTC/3365/2024	SAMIR KUMAR SAHOO VS ASWATHY S., SECY., TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
157	D-CONTC/16463/2024 CONTC/3366/2024	BIDHUBHUSAN ROUT VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
158	D-CONTC/16045/2024 CONTC/3367/2024	BHAGYABAN PRADHAN VS SURATH CHANDRA ROUT, TAHASILDAR, BETNOTI, MAYURBHANJ	ADV. VS	// 0 //
159	D-CONTC/16795/2024	NILANCHAL DASH	SANDHYARANI PANI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3368/2024	VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY,HIGHER EDUCATION DEPT.	VS	() //
160	D-CONTC/16972/2024 CONTC/3369/2024	SUDHA RANJAN PANDA VS SATYABRATA SAHU, IAS	ADV. VS	// ()
161	D-CONTC/16978/2024 CONTC/3370/2024	PRAFULLA KUMAR GIRI VS SATYABRATA SAHU, IAS	PRAFULLA KUMAR MOHAPATRA VS	// ()
162	D-CRLA/12364/2024 CRLA/405/2024	SANTOSH DALEI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /180 /2016 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000086/2016
163	D-CRLA/12168/2024 CRLA/406/2024	GHASIRAM SIKOKA @ GHASI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MUNIGUDA /32 /2019 A.D.J., GUNUPUR(Rayagada ) CT/0000047/2019
164	D-CRLA/12147/2024 CRLA/407/2024	LINGARAJ SAHOO VS STATE OF ODISHA(VIG.)	BIKRAM KESHARI RAJ VS	SAMBALPUR VIGILANCE /6 /2010 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000110/2016
165	D-CRLA/12248/2024 CRLA/408/2024	DEBABRATA BARAL VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	DHENKANAL TOWN /236 /2022 ASST.SESSION JUDGE(S.T.C),DHENKANAL CT/0000143/2022
166	D-CRLA/11642/2024 CRLA/409/2024	LIYU PRASKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /10 /2018 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000071/2018
167	D-CRLA/8966/2024 CRLA/410/2024	JUGAL CHERWA VS STATE OF ODISHA	ANITA DASH VS	BISRA /98 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000113/2018
168	D-CRLA/12387/2024 CRLA/411/2024	BANA PRASKA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BISSAMCUTTACK /50 /2019 A.D.J., GUNUPUR(Rayagada ) CT/0000058/2019
169	D-CRLA/12353/2024 CRLA/412/2024	MAINUDDIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SPL.TASK FORCE /1 /2018 SPECIAL JUDGE,BHAWANIPATNA(Kalhatpur) Spl/0000002/2018
170	D-CRLMA/11662/2024 CRLMA/73/2024	SANJEEV SINGH VS	KODANDA KUMAR BHUYAN VS	/ /0 J.M.F.C. (III) BHUBANESWAR(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMA/10434/2024 CRLMA/74/2024	STATE OF ODISHA DEBASIS ROUT VS STATE OF ODISHA	SASMITA NANDA VS	ICC/0003900/2020 KUAKHIA /239 /2022 S.D.J.M.,JAJPUR(Jajapur ) CT/0001726/2022
172	D-CRLMA/10560/2024 CRLMA/75/2024	GITANJALI @ RITANJALI BAGH @ RITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000019/2023
173	D-CRLMA/9051/2024 CRLMA/76/2024	ARUNA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	CUTTACK VIGILANCE /20 /2009 SPECIAL COURT,CUTTACK(Cuttack) TR/0000003/2021
174	D-CRLMA/11506/2024 CRLMA/77/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	SATYA RANJAN PATI VS	BADACHANA /161 /2013 J.M.F.C.,CHANDIKHOLE(Jajapur ) GR/0000717/2013
175	D-CRLMA/11301/2024 CRLMA/78/2024	AZIZ HUSSAIN@AZIZ HASSAN VS ROMA DAS MOHAPATRA	BHARAT JALLI VS	MAHILA P.S.(BBSR) /202 /2015 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0003268/2015
176	D-CRLMC/11107/2024 CRLMC/1467/2024	SNEHALATA BEHERA VS STATE OF ODISHA	HEMENDRA SAMAL VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000443/2019
177	D-CRLMC/12178/2024 CRLMC/1468/2024	DINABANDHU PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /59 /2013 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000019/2015
178	D-CRLMC/8641/2024 CRLMC/1469/2024	SUBRAT ACHARYA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	SUNDARGARH TOWN /195 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH Spl/0000094/2022
179	D-CRLMC/11978/2024 CRLMC/1470/2024	ARTATRANA SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BALIAPANDA /20 /2022 J.M.F.C.,PURI(Puri) GR/0000344/2022
180	D-CRLMC/12182/2024 CRLMC/1471/2024	AKSHAYA PRADHAN@AKHAYA PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /741 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000042/2020
181	D-CRLMC/12101/2024 CRLMC/1472/2024	ANIL KUMAR MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	NAUGAON /166 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur ) GR/0001373/2020



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/10733/2024 CRLMC/1473/2024	CH. SRINIVAAS RAO VS UTTAM KUMAR PANIGRAHY	DEBASIS SARANGI VS	GOLANTHARA (BERHAMPUR) /169 /201 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000274/2019
183	D-CRLMC/12005/2024 CRLMC/1474/2024	SATYAM SUNDAR PATRA@BAPI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /121 /2012 S.D.J.M.,BALASORE(Baleshwar) CT/0000741/2012
184	D-CRLMC/10974/2024 CRLMC/1475/2024	SANTOSH KUMAR HATI @ NAKU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DELANGA /192 /2012 J.M.F.C.,PIPILI(Puri) GR/0000680/2012
185	D-CRLMC/11751/2024 CRLMC/1476/2024	GYANA RANJAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /38 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001027/2022
186	D-CRLMC/11846/2024 CRLMC/1477/2024	LIPU@BIJAY KUMAR SAHU@BIJAY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /180 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000589/2020
187	D-CRLMC/10839/2024 CRLMC/1478/2024	LAMBODAR BEHERA @ LAMBODARA BEHERA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /39 /2012 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000010/2013
188	D-CRLMC/11832/2024 CRLMC/1479/2024	NIRMAL MALLICK @ NIPULI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /64 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000119/2023
189	D-CRLMC/11857/2024 CRLMC/1480/2024	GOLAK BIHARI BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAGANNATHA PRASAD /174 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000030/2019
190	D-CRLMC/11750/2024 CRLMC/1481/2024	LULU PRASAD BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /166 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000576/2023
191	D-CRLMC/11841/2024 CRLMC/1482/2024	RAKA@RAKESH SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIALI /116 /2018 J.M.F.C.,NIALI(Cuttack) GR/0000716/2018
192	D-CRLMC/11127/2024 CRLMC/1483/2024	JOGESWAR MAHANTA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	GHATAGAON /18 /2021 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000145/2021
193	D-CRLMC/9335/2024	SANU@SONU NANDA@MAHANANDA	S.C.MEKAP	RAMPUR (SONEPUR) /20 /2015

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1484/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000181/2015
194	D-CRLMC/11712/2024 CRLMC/1485/2024	PRAVAT KUMAR NAYAK@PRABHAT KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /444 /2022 S.D.J.M.,JAJPUR(Jajapur ) CT/0002665/2022
195	D-CRLMC/10834/2024 CRLMC/1486/2024	DILLIP KUMAR SAHU VS STATE OF ODISHA	IN PERSON VS	BOLANGIR TOWN /491 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001408/2023
196	D-CRLMC/11870/2024 CRLMC/1487/2024	BIBHUTI BHUSAN DHAL VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	BADACHANA /108 /2000 ASST.SESSION JUDGE, CHANDIKHOLE(Chandikhole) ST/0000409/2003
197	D-CRLMC/11988/2024 CRLMC/1488/2024	SHUVRA KANTA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) MISCA/0000371/2023
198	D-CRLMC/12296/2024 CRLMC/1489/2024	SONU BEHERA @ AKASH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GOLANTHARA (BERHAMPUR) /432 /2022 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001482/2023
199	D-CRLMC/11975/2024 CRLMC/1490/2024	DHARAMA NAYAK @ RANJAN NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000029/2015
200	D-CRLMC/11916/2024 CRLMC/1491/2024	PRADIP KUMAR SAHU@ PRADIP KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /386 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001484/2023
201	D-CRLMC/11912/2024 CRLMC/1492/2024	KANHU BEHERA @ AMBA KANHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /160 /2012 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000355/2012
202	D-CRLMC/12078/2024 CRLMC/1493/2024	BISWAJIT HOTA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	MAHILA PS SAMBALPUR /62 /2018 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003416/2018
203	D-CRLMC/11919/2024 CRLMC/1494/2024	BASANTA KUMAR PRADHAN VS KAILASH PANIGRAHY	JYOTIRMAYA SAHOO VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000072/2018
204	D-CRLMC/11669/2024 CRLMC/1495/2024	SANJAY DAS VS	BIBHU PRASAD MOHANTY VS	MARKAT NAGAR /107 /2022 J.M.F.C,CUTTACK(Cuttack)

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205	D-CRLMC/11915/2024 CRLMC/1496/2024	STATE OF ODISHA BANITA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000769/2022 KHALLIKOTE /455 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI MISCA/0000077/2023
206	D-CRLMC/12515/2024 CRLMC/1497/2024	PREMANANDA BHARIMAL @ TAMPA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	AIR FIELD P.S. /10 /2024 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000400/2024
207	D-CRLMC/11676/2024 CRLMC/1498/2024	KARTIK GIRI VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	BHOGRAI /122 /2014 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000224/2016
208	D-CRLMC/12052/2024 CRLMC/1499/2024	KHAGENDRA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) ICC/0000001/2021
209	D-CRLMC/10959/2024 CRLMC/1500/2024	DINGAR KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /55 /2024 S.D.M, PATNAGARH(Balangir) CMC/0000128/2024
210	D-CRLMC/11708/2024 CRLMC/1501/2024	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /35 /2016 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000126/2019
211	D-CRLMC/10874/2024 CRLMC/1502/2024	ASHOK NAIK VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	BANARAPAL /43 /2021 ASST. SESSIONS JUDGE(W.C.),ANGUL(A CT/0000301/2023
212	D-CRLMC/12554/2024 CRLMC/1503/2024	MANOJ KUMAR HOTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	NAYAGARH /128 /2023 A.S.J (WOMENS COURT), NAYAGARH(N ST/0000267/2023
213	D-CRLMC/11732/2024 CRLMC/1504/2024	SIMANCHAL NAYAK@SIMA VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /241 /2019 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000235/2019
214	D-CRLMC/12615/2024 CRLMC/1505/2024	TARIQUE AZIZ@SHAIKH TARIQUE AZIZ VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000191/2021
215	D-CRLMC/11578/2024 CRLMC/1506/2024	TAPAS SWAIN @ TAPAS KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDABALI /163 /2017 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000094/2017

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216	D-CRLMC/10112/2024 CRLMC/1507/2024	BISWASINI GOSWAMI @ BISWASINI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BHADRAK TOWN /370 /2015 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002190/2015
217	D-CRLMC/12209/2024 CRLMC/1508/2024	RAJESH KUMAR ACHARYA VS LAXMI NARAYAN SAHOO	PRAVASH CHANDRA JENA VS	/ /0 DISTRICT & SESIONS JUDGE,BARIPADA CRA/0000010/2024
218	D-CRLMP/12318/2024 CRLMP/688/2024	PRADIPTA MOHAN DAS VS STATE OF ODISHA	LINGARAJ MOHANTY VS	/ /0 () //
219	D-CRLMP/12061/2024 CRLMP/689/2024	YASHODA NAIK VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	/ /0 () //
220	D-CRLMP/12010/2024 CRLMP/690/2024	KABITA MALIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 () //
221	D-CRLMP/12018/2024 CRLMP/691/2024	AMIT PATNAIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	/ /0 () //
222	D-CRLMP/12140/2024 CRLMP/692/2024	AJIT KUMAR KANDI VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	/ /0 () //
223	D-CRLMP/12045/2024 CRLMP/693/2024	AMAR PRASAD DAS VS STATE OF ODISHA	SOMANATH SATAPATHY VS	KAKATAPUR /89 /2024 () //
224	D-CRLMP/11602/2024 CRLMP/694/2024	JYOTSNA DALEI VS STATE OF ODISHA	DEBASISH SAMAL VS	KHANTAPADA /170 /2022 () //
225	D-CRLMP/6240/2024 CRLMP/695/2024	UPENDRA PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BYREE /11 /2023 () //
226	D-CRLMP/11909/2024 CRLMP/696/2024	TIKANA @ TIKINA PATRA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SUKINDA /77 /2024 () //
227	D-CRLMP/11442/2024	AZAD CLUB, KALAHANDI	NETRANANDA BISWAL	/ /0

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	CRLMP/697/2024	VS STATE OF ODISHA	VS	() //
228	D-CRLMP/11984/2024 CRLMP/698/2024	ANAND BHOI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
229	D-CRLMP/11605/2024 CRLMP/699/2024	BRAJA KISHORE SETHI VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	//0 () //
230	D-CRLMP/11991/2024 CRLMP/700/2024	GAJENDRA CHAMAR VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
231	D-CRLREV/10734/2024 CRLREV/188/2024	BIDYASHREE PARIDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /4 /2023 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/000001/2024
232	D-CRLREV/10791/2024 CRLREV/189/2024	NARENDRA NATH NAYAK @ NARENDRA NATH NAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	//0 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CRA/0000026/2010
233	D-FAO/14680/2024 FAO/172/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS BAIRAGI ROUT	ANUPAM DASH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000346/2014
234	D-FAO/14698/2024 FAO/173/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS DILLIP NAIK	ANUPAM DASH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000345/2014
235	D-MACA/17541/2024 MACA/323/2024	JEMA SAHU VS LULU SAHU	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000028/2020
236	D-MACA/17923/2024 MACA/324/2024	MANJULA MOHANTY VS PRAKASH CHANDRA DAS	BISHNU BRATA SINGH VS	// I MACT,BALASORE(Baleshwar) Mac/0000465/2019
237	D-MACA/17928/2024 MACA/325/2024	HARI KRUSHNA SAHU VS KANAKLATA UPAHDAYA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000179/2008
238	D-MACA/9717/2024 MACA/326/2024	ASHOK KUMAR SWAIN VS	SUSANTA KUMAR MOHANTY VS	// 1ST ADJ,CUTTACK(Cuttack)

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239	D-MACA/11213/2024 MACA/327/2024	BASANTA NAYAK BAJAJ ALLIANZ G.I.CO. LTD. VS GOURANG CHARAN RANA	ADAM ALI KHAN VS	Mac/0001307/2018 // 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000059/2018
240	D-MACA/12602/2024 MACA/328/2024	LEGAL MANAGER, M/S. SRIRAM GH.I.CO. LTD. VS CHHATU SHAW	ADAM ALI KHAN VS	// 3RD MACT,JAGATSINGHPUR(Jagatsingh Mac/0000065/2013
241	D-MACA/18496/2024 MACA/329/2024	ROHIT KUMAR SAHOO VS NIHAR RANJAN SAHOO	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000172/2017
242	D-MACA/17896/2024 MACA/330/2024	JEMA SA VS JHARANA SARAF	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000080/2022
243	D-MATA/13822/2024 MATA/148/2024	BIBHUDUTTA PATTNAIK VS SOUBHAGYA LAXMI SWAIN	GOPABANDHU MISRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000862/2018
244	D-MATA/16846/2024 MATA/149/2024	MAHATA MENDALI VS SNEHALATA MENDALI	RAMA CHANDRA RATH VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000230/2014
245	D-RPFAM/17458/2024 RPFAM/107/2024	DEBI PRASAD MAHARANA VS RASHMITA MAHAPATRA@MAHARANA	DIPTI RANJAN BHOKTA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000116/2023
246	D-RSA/18543/2024 RSA/104/2024	KAMINI NAHAK VS GOLAPALLI DIBAKAR PATRO	MADHUSMITA KANUNGO VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JU RFA/0000044/2023
247	D-RVWPET/15427/2024 RVWPET/61/2024	RAJ KUMAR SAHU VS STATE OF ODISHA	SISIR DAS VS	// ( //
248	D-TRP(C)/18168/2024 TRP(C)/105/2024	TAPASWINI DASH VS SANJAY KUMAR DAS	RAMESH CHANDRA MAHARANA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000233/2024
249	D-TRP(C)/16568/2024 TRP(C)/106/2024	SABITRI BESHRA VS KADEY SOREN	ANUPAM DASH VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May Mat/0000281/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-TRP(C)/16729/2024 TRP(C)/107/2024	DR. RASHMI ROUTRAY VS SANTAK MOHANTY	SANGRAM MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutt CP/0000172/2023
251	D-TRP(C)/12606/2024 TRP(C)/108/2024	SHIBA KAA NR @ KUANR VS GOURI PRADHAN	BIJAY KUMAR MOHANTY VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000007/2021
252	D-TRPCRL/8943/2024 TRPCRL/37/2024	AVINASH NAYAK VS STATE OF ODISHA	SIDHARTH GOUTAM DAS VS	//0 J.M.F.C.,NIMAPARA(Puri) ICC/0000166/2018
253	D-WA/18042/2024 WA/822/2024	STATE OF ODISHA VS PRAKASH KUMAR BAL	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
254	D-WA/18007/2024 WA/823/2024	STATE OF ODISHA VS BHAGABAN SUBUDHI	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
255	D-WA/17905/2024 WA/824/2024	STATE OF ODISHA VS DHRUBA CH. SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
256	D-WA/17828/2024 WA/825/2024	STATE OF ODISHA VS PADMA CHARAN PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
257	D-WA/17900/2024 WA/826/2024	STATE OF ODISHA VS BABAJI CHARAN MUKHI	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
258	D-WA/18256/2024 WA/827/2024	STATE OF ODISHA VS BHAIRABI BEHERA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
259	D-WA/18107/2024 WA/828/2024	STATE OF ODISHA VS DILESWAR SAHOO	SANGRAM JENA,A.G.A VS	// 0 //
260	D-WA/17546/2024 WA/829/2024	STATE OF ODISHA VS UMESH KUMAR MOHARATHA	DHANANJAYA MUND, A.G.A. VS	// 0 //
261	D-WA/17566/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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	WA/830/2024	VS MANGAL SINGH	VS	0 //
262	D-WA/17533/2024 WA/831/2024	STATE OF ODISHA VS KAMINI ACHARJYA	DHANANJAYA MUND, A.G.A. VS	// 0 //
263	D-WA/17918/2024 WA/832/2024	STATE OF ODISHA VS DR. SWARUPA NANDA MALLICK	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
264	D-WP(C)/18651/2024 WP(C)/10355/2024	DAKSHATA MAHAPATRA VS UNION OF INDIA	SOUMENDRA PATTANAIAK VS	// 0 //
265	D-WP(C)/18575/2024 WP(C)/10356/2024	KARTICK PRASAD PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
266	D-WP(C)/15597/2024 WP(C)/10357/2024	RAHUL SAMANTARAY VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
267	D-WP(C)/18093/2024 WP(C)/10358/2024	PRAVAS RANJAN SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
268	D-WP(C)/18248/2024 WP(C)/10359/2024	ARATI SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
269	D-WP(C)/17930/2024 WP(C)/10360/2024	BUDHIRAM BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
270	D-WP(C)/18390/2024 WP(C)/10361/2024	ER.BIRENDRA KUMAR KHURA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
271	D-WP(C)/18103/2024 WP(C)/10362/2024	ANANDITA PRITIDARSINI PANDA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
272	D-WP(C)/18371/2024 WP(C)/10363/2024	SANKARSAN BEHERA VS	ASWINI KUMAR KARMI VS	// 0



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273	D-WP(C)/17730/2024 WP(C)/10364/2024	STATE OF ODISHA TRILOCHAN DAS VS ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// // ()
274	D-WP(C)/18514/2024 WP(C)/10365/2024	MANTU SETHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()
275	D-WP(C)/16736/2024 WP(C)/10366/2024	MINATI PATTANAIAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()
276	D-WP(C)/17728/2024 WP(C)/10367/2024	TRILOCHAN DAS VS ADDL.COMMISSIONER OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// ()
277	D-WP(C)/18513/2024 WP(C)/10368/2024	RINA SINKU VS STATE OF ODISHA	BIMBISAR DASH VS	// ()
278	D-WP(C)/17725/2024 WP(C)/10369/2024	TRILOCHAN DAS VS ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// ()
279	D-WP(C)/18373/2024 WP(C)/10370/2024	SIKANDAR KUMAR VS FOOD CORPORATION OF INDIA, NEW DELHI	ACHYUTA NANDA ROUSTRAY VS	// ()
280	D-WP(C)/18071/2024 WP(C)/10371/2024	DHABALESWAR PODH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// ()
281	D-WP(C)/17720/2024 WP(C)/10372/2024	TRILOCHAN DAS VS ADDL. COMMNR. OF STATE TAX(APPEAL), BALASORE	PRATIK DASH VS	// ()
282	D-WP(C)/17719/2024 WP(C)/10373/2024	TRILOCHAN DAS VS ADDL.COMMISSIONER OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// ()
283	D-WP(C)/18072/2024 WP(C)/10374/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// ()

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284	D-WP(C)/18282/2024 WP(C)/10375/2024	RAMCHANDRA MURMU VS STATE OF ODISHA	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
285	D-WP(C)/17713/2024 WP(C)/10376/2024	TRILOCHAN DAS VS ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// 0 //
286	D-WP(C)/18473/2024 WP(C)/10377/2024	NEAPL GHADEI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
287	D-WP(C)/18206/2024 WP(C)/10378/2024	KSHITINDRA KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
288	D-WP(C)/18512/2024 WP(C)/10379/2024	MAMATA RANI JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
289	D-WP(C)/17712/2024 WP(C)/10380/2024	TRILOCHAN DAS VS ADDL.COMMISSIONER OF STATE TAX(APPEAL), BALASORE	PRATIK DASH VS	// 0 //
290	D-WP(C)/16880/2024 WP(C)/10381/2024	M/S HINDUSTAN STEELWORKS CONSTRUCTION LTD., KOLKATA VS MICRO SMALL AND ENTERPRISES FACILITATION COUNCIL, SUNDERGARH	SAROJ KUMAR DAS VS	// 0 //
291	D-WP(C)/18288/2024 WP(C)/10382/2024	BRUNDABAN MAHANANDIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
292	D-WP(C)/16095/2024 WP(C)/10383/2024	RAGHUNATH MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
293	D-WP(C)/18444/2024 WP(C)/10384/2024	SANJUKTABALA NATH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
294	D-WP(C)/15531/2024 WP(C)/10385/2024	BISWAJIT PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
295	D-WP(C)/17895/2024	KISHORE KUMAR PANDA	ANIL KUMAR DAS	//

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	WP(C)/10386/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18441/2024 WP(C)/10387/2024	AJIT KUMAR BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
297	D-WP(C)/18468/2024 WP(C)/10388/2024	SWARNALATA PATTNAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
298	D-WP(C)/17768/2024 WP(C)/10389/2024	MADAN MOHAN MOHANTY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
299	D-WP(C)/18448/2024 WP(C)/10390/2024	BASANTI MATIA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
300	D-WP(C)/18446/2024 WP(C)/10391/2024	SUDHAKARA PUROHIT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
301	D-WP(C)/18437/2024 WP(C)/10392/2024	MOHAN CHARAN SINGH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
302	D-WP(C)/17975/2024 WP(C)/10393/2024	BHABAGRAHI SAMANTARAY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
303	D-WP(C)/15253/2024 WP(C)/10394/2024	SANGRAM WOMEN SELF HELP GROUP, NIMAKHANDI SADAR, GANJAM VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
304	D-WP(C)/18439/2024 WP(C)/10395/2024	SARAT CHANDRA KHANDAI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
305	D-WP(C)/18346/2024 WP(C)/10396/2024	SATYA GOBINDA BEHERA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
306	D-WP(C)/18494/2024 WP(C)/10397/2024	CHANDRA SEKHAR NANDA VS	NIHAL RATH VS	// 0

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307	D-WP(C)/16708/2024 WP(C)/10398/2024	STATE OF ODISHA SAILENDRA KUMAR SWAIN VS HARAPRIYA PARIDA @ SWAIN	KSHIROD KUMAR SAHOO VS	// // 0 //
308	D-WP(C)/17057/2024 WP(C)/10399/2024	MANI PRASAD SAMANTA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
309	D-WP(C)/17706/2024 WP(C)/10400/2024	PRAKASH CHANDRA GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
310	D-WP(C)/18712/2024 WP(C)/10401/2024	M/S. SAHOO FOODS AND BEVERAGE, SUNDARGARH VS NATIOANL INSTITUTE OF TECHNOLOGY ROURKELA, SUNDARGARH	AMIYA KUMAR MOHANTY VS	// 0 //
311	D-WP(C)/17215/2024 WP(C)/10402/2024	PANCHANAN MOHANTY VS YOGI HARICHANDAN	RAJENDRA KUMAR PRADHAN VS	// 0 //
312	D-WP(C)/17064/2024 WP(C)/10403/2024	SHANTANU KUMAR DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
313	D-WP(C)/18408/2024 WP(C)/10404/2024	MAGATA PADHI VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
314	D-WP(C)/12666/2024 WP(C)/10405/2024	LALIT KUMAR DASH VS STATE OF ODISHA	ANISH ANKUR MISHRA VS	// 0 //
315	D-WP(C)/17525/2024 WP(C)/10406/2024	NIRAKAR KUMBHAR VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
316	D-WP(C)/17050/2024 WP(C)/10407/2024	BISWAJIT DAS VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
317	D-WP(C)/16928/2024 WP(C)/10408/2024	IPSITA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //

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318	D-WP(C)/17602/2024 WP(C)/10409/2024	ROHIT KUMAR SANTUKA VS AUTHORISE OFFICER, BANK OF BARODA, CUTTACK	NALINI KANTA DASH VS	// 0 //
319	D-WP(C)/16808/2024 WP(C)/10410/2024	CHANDRASEKHAR ROUT VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
320	D-WP(C)/18516/2024 WP(C)/10411/2024	M/S. KINTALI SUNIL KUMAR PATRO, GANJAM VS STATE TAX OFFICER, CT AND GST, GANJAM II	ITISHREE TRIPATHY VS	// 0 //
321	D-WP(C)/18407/2024 WP(C)/10412/2024	DEBAHARI MALANA VS THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
322	D-WP(C)/18517/2024 WP(C)/10413/2024	M/S. RANJIT SENGUPTA, CUTTACK VS SUPDT. CGST AND CENTRAL EXCISE, CUTTACK II	ITISHREE TRIPATHY VS	// 0 //
323	D-WP(C)/16015/2024 WP(C)/10414/2024	KEDARNATH NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/17678/2024 WP(C)/10415/2024	MOHAN LAL AGARWAL VS THE STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
325	D-WP(C)/14998/2024 WP(C)/10416/2024	UMESH CHANDRA GIRI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
326	D-WP(C)/18619/2024 WP(C)/10417/2024	BIJAYA KUMAR MALLIK@BIJAY MALLIK VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR, KHURDA	SHASHI BHUSAN JENA VS	// 0 //
327	D-WP(C)/18717/2024 WP(C)/10418/2024	TARANUM FATMA VS STATE OF ODISHA	IQBAL SHABIA VS	// 0 //
328	D-WP(C)/17605/2024 WP(C)/10419/2024	SURESH CHANDRA SAHOO VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
329	D-WP(C)/16211/2024	KUMARI PRADHAN	BIRANCHI NARAYAN MAHAPATRA	//

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	WP(C)/10420/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17836/2024 WP(C)/10421/2024	ASHOK KUMAR BHUE VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
331	D-WP(C)/16716/2024 WP(C)/10422/2024	MANOJ KUMAR PATEL VS UNION OF INDIA	ANUP KUMAR PATNAIK VS	// 0 //
332	D-WP(C)/17842/2024 WP(C)/10423/2024	BABULAL BARIHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
333	D-WP(C)/18417/2024 WP(C)/10424/2024	SUSANTA PRASAD BHUE VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
334	D-WP(C)/18214/2024 WP(C)/10425/2024	RABINDRA PRASAD MAHANTY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
335	D-WP(C)/18414/2024 WP(C)/10426/2024	JITENDRA NATH DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
336	D-WP(C)/18422/2024 WP(C)/10427/2024	MADHUSUDAN PATALSINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
337	D-WP(C)/18731/2024 WP(C)/10428/2024	KRUSHNA MOHARANA @ KRUSHNA CHANDRA MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
338	D-WP(C)/16930/2024 WP(C)/10429/2024	MANMOHAN PATI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
339	D-WP(C)/15207/2024 WP(C)/10430/2024	PRAKASH CHANDRA BISHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
340	D-WP(C)/18728/2024 WP(C)/10431/2024	SRI SRI MADAN MOHAN DEV, BIJE MOHINIPUR, MADAN MOHAN MATHA, PURI VS	CHINMAYA MISHRA VS	// 0

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341	D-WP(C)/18074/2024 WP(C)/10432/2024	PRITILATA JANA KHOKAN BARIK VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// // 0 //
342	D-WP(C)/18745/2024 WP(C)/10433/2024	PATITAPABAN KAR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
343	D-WP(C)/18420/2024 WP(C)/10434/2024	MOHAMMAD AJHARUDDIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
344	D-WP(C)/18337/2024 WP(C)/10435/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
345	D-WP(C)/18738/2024 WP(C)/10436/2024	SIKHA BORAH VS SMRUTI RANJAN PATI	PRASANTA KUMAR NANDA VS	// 0 //
346	D-WP(C)/18746/2024 WP(C)/10437/2024	DILLIP KUMAR PAIKARAY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
347	D-WP(C)/17555/2024 WP(C)/10438/2024	ISWAR CHANDRA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
348	D-WP(C)/18313/2024 WP(C)/10439/2024	LAXMAN TARAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
349	D-WP(C)/18735/2024 WP(C)/10440/2024	KRUSHNA MOHARANA @ KRUSHNA CHANDRA MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
350	D-WP(C)/18314/2024 WP(C)/10441/2024	CHARAN MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
351	D-WP(C)/18326/2024 WP(C)/10442/2024	BIJAY KUMAR NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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352	D-WP(C)/13370/2024 WP(C)/10443/2024	LACHHAMAN RAY VS STATE OF ODISHA	SUBASH CHANDRA SATPATHY VS	// 0 //
353	D-WP(C)/18324/2024 WP(C)/10444/2024	SUKUMAR BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
354	D-WP(C)/13913/2024 WP(C)/10445/2024	BINODINI MOHAPATRA VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
355	D-WP(C)/18405/2024 WP(C)/10446/2024	SUMCON INFRAVENTURES LLP, KOLKATA VS UNION OF INDIA	SIDHANTA DWIBEDI VS	// 0 //
356	D-WP(C)/13626/2024 WP(C)/10447/2024	BIJAYA KUMAR SABAT VS SECRETARY, DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BBSR	SANDHYARANI PANI VS	// 0 //
357	D-WP(C)/16213/2024 WP(C)/10448/2024	RUPA RAI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
358	D-WP(C)/18431/2024 WP(C)/10449/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
359	D-WP(C)/18677/2024 WP(C)/10450/2024	PRABEEN KUMAR HOTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
360	D-WP(C)/18428/2024 WP(C)/10451/2024	M/S DEVI PRASAD MISHRA, BERHAMPUR VS DEPUTY DIRECTOR(REVENUE), ESIC, BBSR	JOSEPH MOHANTY VS	// 0 //
361	D-WP(C)/18319/2024 WP(C)/10452/2024	ALEKHA KANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
362	D-WP(C)/18682/2024 WP(C)/10453/2024	SUKANTA KUMAR MAHANANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
363	D-WP(C)/18576/2024	DEBASISH ROUT	BIGHNARAJ RATH	//



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	WP(C)/10454/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/18681/2024 WP(C)/10455/2024	SESHADEV JANI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
365	D-WP(C)/18678/2024 WP(C)/10456/2024	MANOJ KUMAR MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
366	D-WP(C)/18316/2024 WP(C)/10457/2024	ASHOK TOPPO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
367	D-WP(C)/17636/2024 WP(C)/10458/2024	SEK YUSUF ALLI @ SK. YUSUF ALLI VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
368	D-WP(C)/18309/2024 WP(C)/10459/2024	SUBAS MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
369	D-WP(C)/18311/2024 WP(C)/10460/2024	SANTANU KUMAR PATTNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
370	D-WP(C)/18310/2024 WP(C)/10461/2024	YODHISTIRA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
371	D-WP(C)/18495/2024 WP(C)/10462/2024	MUKUNDA KANHAR VS GOVT OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
372	D-WP(C)/18401/2024 WP(C)/10463/2024	RANJAN PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
373	D-WP(C)/17694/2024 WP(C)/10464/2024	KANHU CHARAN BAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
374	D-WP(C)/14345/2024 WP(C)/10465/2024	AJAY KUMAR BAL VS	SIBANARAYAN BISWAL VS	// 0

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375	D-WP(C)/18128/2024 WP(C)/10466/2024	STATE OF ODISHA AVINASH SANTUKA VS COLLECTOR, ANGUL	SIDHANT DWIBEDI VS	// // ()
376	D-WP(C)/18666/2024 WP(C)/10467/2024	ANNAPURNA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
377	D-WP(C)/15015/2024 WP(C)/10468/2024	SRINIBASH SETHY VS STATE OF ODISHA	GOPINATH PANDA VS	// ()
378	D-WP(C)/17643/2024 WP(C)/10469/2024	PRIYADARSHANI MOHAPATRA VS LALMOHAN MOHAPATRA	C. KASTURI VS	// ()
379	D-WP(C)/18125/2024 WP(C)/10470/2024	KRUSHNAPRIYA DAS VS STATE OF ODISHA	BIGHNARAJ RATH VS	// ()
380	D-WP(C)/17426/2024 WP(C)/10471/2024	SASHI BHUSAN MISHRA VS STATE OF ODISHA	SRIDHAR RATH VS	// ()
381	D-WP(C)/16796/2024 WP(C)/10472/2024	CHANDRAMA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()
382	D-WP(C)/17195/2024 WP(C)/10473/2024	VETERANS CLUB ODISHA, BBSR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// ()
383	D-WP(C)/18586/2024 WP(C)/10474/2024	SHEASASHISH ACHARYA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
384	D-WP(C)/18566/2024 WP(C)/10475/2024	PARADEEP PHOSPHATES LTD., JAGATSINGHPUR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// ()
385	D-WP(C)/18519/2024 WP(C)/10476/2024	RAJESH KUMAR TARINI VS STATE OF ODISHA	MANAS PATI VS	// ()

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386	D-WP(C)/18501/2024 WP(C)/10477/2024	RITA PARICHA VS THE NATIONAL HORTICULTURE BOARD, BBSR	SIDHARTH MALLICK VS	// 0 //
387	D-WP(C)/18523/2024 WP(C)/10478/2024	DAMBARUDHAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
388	D-WP(C)/18361/2024 WP(C)/10479/2024	M/S ACRUX REALCON PRIVATE LTD,BBSR VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	BANSHIDHAR BAUG VS	// 0 //
389	D-WP(C)/18556/2024 WP(C)/10480/2024	BHASKAR CHANDRA SINGH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
390	D-WP(C)/18637/2024 WP(C)/10481/2024	DEBASISH MAHAPATRA VS BIDYUTLATA MAHAPATRA	ABHISHEK DASH VS	// 0 //
391	D-WP(C)/18358/2024 WP(C)/10482/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
392	D-WP(C)/13971/2024 WP(C)/10483/2024	JAGADISH HALABA VS ROAD TRANSPORT OFFICER, KORAPUT	DIPTI RANJAN SWAIN VS	// 0 //
393	D-WP(C)/18392/2024 WP(C)/10484/2024	SASMITA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
394	D-WP(C)/18643/2024 WP(C)/10485/2024	HARIHAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
395	D-WP(C)/16606/2024 WP(C)/10486/2024	JADUMANI NAIK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
396	D-WP(C)/17069/2024 WP(C)/10487/2024	ULLASHA GOUDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
397	D-WP(C)/17693/2024	BIREN KUMAR SETHI	SIDHARTHA SWAIN	//

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	WP(C)/10488/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/18471/2024 WP(C)/10489/2024	KARUNAKAR SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
399	D-WP(C)/17597/2024 WP(C)/10490/2024	CHANDRA SEKHAR DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
400	D-WP(C)/15641/2024 WP(C)/10491/2024	SAMIM KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
401	D-WP(C)/18701/2024 WP(C)/10492/2024	SUBAS CHANDRA SAHOO VS ODISHA TOURISM DEVELOPMENT CORPORATION, KHURDA	JANAKI KANTA MAHAPATRA VS	// 0 //
402	D-WP(C)/18630/2024 WP(C)/10493/2024	MANORANJAN BEHERA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
403	D-WP(C)/17600/2024 WP(C)/10494/2024	RABINDRANATH BARIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
404	D-WP(C)/18557/2024 WP(C)/10495/2024	DEEPAK RANJAN SAHU VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
405	D-WP(C)/16868/2024 WP(C)/10496/2024	SHREEKANTA DAS @ SREEKANT DAS VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
406	D-WP(C)/15914/2024 WP(C)/10497/2024	MALAYA KISHORE NAYAK VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SHASHI BHUSAN JENA VS	// 0 //
407	D-WP(C)/18758/2024 WP(C)/10498/2024	SIVANAND EDUCATIONAL TRUST FOR SOCIAL ADVANCEMENT, ANGUL VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
408	D-WP(C)/9547/2024 WP(C)/10499/2024	KAILASH CHANDRA NAYAK VS	DAYANANDA MOHAPATRA VS	// 0

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409	D-WP(C)/18526/2024 WP(C)/10500/2024	STATE OF ODISHA SADANAN JANA VS	DHANESWAR BEHERA VS	// // ()
410	D-WP(C)/18530/2024 WP(C)/10501/2024	STATE OF ODISHA AMARNATH MOHANTA VS	DHANESWAR BEHERA VS	// // ()
411	D-WP(C)/18531/2024 WP(C)/10502/2024	STATE OF ODISHA URMILA SUNDARI DEI VS	DHANESWAR BEHERA VS	// // ()
412	D-WP(C)/11999/2024 WP(C)/10503/2024	STATE OF ODISHA MANARANJAN MOHANTA VS	ASIT KUMAR OTTA VS	// // ()
413	D-WP(C)/18532/2024 WP(C)/10504/2024	STATE OF ODISHA SRIKANTA KUMAR BEJA VS	DHANESWAR BEHERA VS	// // ()
414	D-WP(C)/18529/2024 WP(C)/10505/2024	STATE OF ODISHA JAYANTA KUMAR SATPATHY VS	DHANESWAR BEHERA VS	// // ()
415	D-WPCRL/8627/2024 WPCRL/43/2024	STATE OF ODISHA KRISHNA SARKAR VS	SAMARENDRA BAHADUR VS	// // BANSADA /69 /2024 ()
416	D-ABLAPL/7701/2024 ABLAPL/4242/2024	STATE OF ODISHA VUYALA CHINA @ SINA @ UYALA @ HUYALA SINHA VS	SUSANTA KUMAR BARAL VS	// // NARAYANPATNA /91 /2022 ()
417	D-ABLAPL/10391/2024 ABLAPL/4243/2024	STATE OF ODISHA GOUL @ GOLAM ALI AKTAR KHAN VS	PRATIK DASH VS	// // BHADRAK RURAL /223 /2024 ()
418	D-ABLAPL/10918/2024 ABLAPL/4244/2024	STATE OF ODISHA SURESH CHANDRA SAHOO VS	SUSANTA KUMAR BARAL VS	// // ATHGARH /107 /2024 ()
419	D-ABLAPL/11118/2024 ABLAPL/4245/2024	STATE OF ODISHA MANORANJAN JENA @ MANGALIA VS	SUSANTA KUMAR BARAL VS	// // BALIAPAL /142 /2022 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/11181/2024 ABLAPL/4246/2024	SAGAR KUMAR BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	//0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
421	D-ABLAPL/10882/2024 ABLAPL/4247/2024	ABHAYA NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI /203 /2024 ( //
422	D-ABLAPL/11420/2024 ABLAPL/4248/2024	RUDRAMADHAB PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PURIGHAT /116 /2024 ( //
423	D-ABLAPL/11445/2024 ABLAPL/4249/2024	SITIKANTA CHOUDHURY @ SITIKANTHA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BRAHMANITARANG /38 /2024 ( //
424	D-ABLAPL/11508/2024 ABLAPL/4250/2024	ASHIS SETH VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /131 /2024 ( //
425	D-ABLAPL/11618/2024 ABLAPL/4251/2024	RIAKAT ALLI SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /285 /2024 ( //
426	D-ABLAPL/11516/2024 ABLAPL/4252/2024	BISHNU PRIYA MOHAPATRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KHANDAGIRI P.S. /237 /2024 ( //
427	D-ABLAPL/11876/2024 ABLAPL/4253/2024	S.K.KALIMUDDIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 ( //
428	D-ABLAPL/11741/2024 ABLAPL/4254/2024	SILAN SWAIN VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	TOMANDO /288 /2023 ( //
429	D-ABLAPL/11759/2024 ABLAPL/4255/2024	ASHOK KUMAR PANIGRAHY @ ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	PRONOY MOHANTY VS	PURUSHOTTAMPUR /314 /2022 ( //
430	D-ABLAPL/11943/2024 ABLAPL/4256/2024	S.DURGA RAO DORA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 ( //
431	D-ABLAPL/11960/2024	KUNA @ JOGESH PATTAYAT	PRAVASH CHANDRA JENA	BHOGRAI /56 /2024

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	ABLAPL/4257/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/11769/2024 ABLAPL/4258/2024	SANJAY KUMBHAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /185 /2024 () //
433	D-ABLAPL/11993/2024 ABLAPL/4259/2024	SANJAY CHHAPADIA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	/ /0 NYAYADHIKARI,GRAM NYAYALAYA, 2(B)CC/0000001/2024
434	D-ABLAPL/11780/2024 ABLAPL/4260/2024	SAIBANI GOUDA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	JARADA /97 /2024 () //
435	D-ABLAPL/11998/2024 ABLAPL/4261/2024	AJAY SAMANTRAY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /208 /2024 () //
436	D-ABLAPL/11800/2024 ABLAPL/4262/2024	SUMITRA MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /1007 /2023 () //
437	D-ABLAPL/12076/2024 ABLAPL/4263/2024	BIGHNARAJ BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /387 /2022 () //
438	D-ABLAPL/11803/2024 ABLAPL/4264/2024	HEMANTA SAHU @ HEMANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHUNANDAN NAYAK VS	GONDIA /148 /2024 () //
439	D-ABLAPL/12090/2024 ABLAPL/4265/2024	BHAGIRATHI MAHAPATRA @ BHAGINA VS STATE OF ODISHA	ADITI HOTA VS	DHENKANAL SADAR /1037 /2023 () //
440	D-ABLAPL/9732/2024 ABLAPL/4266/2024	LAXMI @ LAXMIDHAR BEHERA VS STATE OF ODISHA	SAROJ BARIK VS	Bamapada (Industrial Area) /224 /2023 () //
441	D-ABLAPL/11816/2024 ABLAPL/4267/2024	RUDRAPRATAP SAHOO VS STATE OF ODISHA	GURUDUTTA KAR VS	/ /0 () //
442	D-ABLAPL/10585/2024 ABLAPL/4268/2024	SUSANTA MANDAR VS	RONALISHA PRADHAN VS	BHANJANAGAR /180 /2016 ()

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443	D-ABLAPL/11895/2024 ABLAPL/4269/2024	STATE OF ODISHA SUJIT MAHARANA @ SUJIT KUMAR MOHARANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// TIRTOL /95 /2024 ( ) //
444	D-ABLAPL/10629/2024 ABLAPL/4270/2024	STATE OF ODISHA CHATURBHUI SAHU @ CHATRU BHUI SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 ( ) //
445	D-ABLAPL/11930/2024 ABLAPL/4271/2024	STATE OF ODISHA SURYAKANTA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	// BENTKAR (42 MOUZA) UPD CUTTACK ( ) //
446	D-ABLAPL/11126/2024 ABLAPL/4272/2024	STATE OF ODISHA SUDAM MAHARNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000077/2024
447	D-ABLAPL/11304/2024 ABLAPL/4273/2024	STATE OF ODISHA SK GUDA @ SK TAUSIF IQBAL VS STATE OF ODISHA	HAJI SK ABDULISTAR VS	KHANTAPADA /284 /2006 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0002183/2006
448	D-ABLAPL/11500/2024 ABLAPL/4274/2024	STATE OF ODISHA BABA JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	INFOVALLY UPD BHUBANESWAR /103 ( ) //
449	D-ABLAPL/11935/2024 ABLAPL/4275/2024	STATE OF ODISHA SOMANATH PATRA @ NATHIA VS STATE OF ODISHA	SATYABRATA DASH VS	ERASAMA /167 /2024 ( ) //
450	D-ABLAPL/11695/2024 ABLAPL/4276/2024	STATE OF ODISHA CHITARANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2024 ( ) //
451	D-ABLAPL/12016/2024 ABLAPL/4277/2024	STATE OF ODISHA SUBASH BISWAL @ SUBASH DORA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KABISURYANAGAR /291 /2024 ( ) //
452	D-ABLAPL/11737/2024 ABLAPL/4278/2024	STATE OF ODISHA RANGA @ BASANTI DAS VS STATE OF ODISHA	SAROJ BARIK VS	KHANTAPADA /263 /2014 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001546/2014
453	D-ABLAPL/12020/2024 ABLAPL/4279/2024	STATE OF ODISHA MOAZZAM ALI KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURUNABAZAR /372 /2023 ( ) //



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454	D-ABLAPL/12022/2024 ABLAPL/4280/2024	MOAZZAM ALI KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURUNABAZAR /373 /2023 () //
455	D-ABLAPL/11965/2024 ABLAPL/4281/2024	DAMODAR SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /231 /2024 () //
456	D-ABLAPL/12024/2024 ABLAPL/4282/2024	BIJAY BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /88 /2024 () //
457	D-ABLAPL/12092/2024 ABLAPL/4283/2024	BIKASH CHANDRA NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /208 /2024 () //
458	D-ABLAPL/8957/2024 ABLAPL/4284/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ASKA /214 /2024 () //
459	D-ABLAPL/12029/2024 ABLAPL/4285/2024	SIBARAM GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /181 /2024 () //
460	D-ABLAPL/9749/2024 ABLAPL/4286/2024	JYOSHNARANI MOHANTY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	MADHUPATNA /37 /2021 () //
461	D-ABLAPL/12036/2024 ABLAPL/4287/2024	JHUNILATA SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	VIGILANCE PS (BERHAMPUR) /10 /2013 () //
462	D-ABLAPL/10227/2024 ABLAPL/4288/2024	TAPAN MAJHI @ TAPAN KUMAR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /281 /2023 () //
463	D-ABLAPL/11372/2024 ABLAPL/4289/2024	KRUSHNA PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	Judambo /6 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000175/2023
464	D-ABLAPL/11950/2024 ABLAPL/4290/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MALGODOWN /101 /2024 () //
465	D-ABLAPL/12104/2024	PRADIP PRUSTY @ PRAMOD KUMAR PRUSTY	SK. ZAFARULLA	BAUNISUNI /38 /2024

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	ABLAPL/4291/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/12048/2024 ABLAPL/4292/2024	BISNU HIRA @ AJAY HIRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /48 /2024 () //
467	D-ABLAPL/12110/2024 ABLAPL/4293/2024	RABINDRA NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	SIMULIA /428 /2023 () //
468	D-ABLAPL/12050/2024 ABLAPL/4294/2024	AJAY KUMAR BARIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /168 /2024 () //
469	D-ABLAPL/12125/2024 ABLAPL/4295/2024	MOHAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /600 /2018 () //
470	D-ABLAPL/12060/2024 ABLAPL/4296/2024	SUBHABRATA MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	TANGI (KHURDA) /297 /2021 () //
471	D-ABLAPL/12077/2024 ABLAPL/4297/2024	PRASANTA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	HINJILI /333 /2024 () //
472	D-ABLAPL/12126/2024 ABLAPL/4298/2024	MANASHI MAHAPATRA @ MANASI MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ATHGARH /112 /2024 () //
473	D-ABLAPL/12128/2024 ABLAPL/4299/2024	SUSANTA MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PATKURA /169 /2006 () //
474	D-ABLAPL/12080/2024 ABLAPL/4300/2024	ISWAR SAHOO @ PAPUNI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KAKATAPUR /94 /2024 () //
475	D-ABLAPL/12081/2024 ABLAPL/4301/2024	BAIKUNTHA LENKA @ BAYA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /82 /2024 () //
476	D-ABLAPL/3751/2024 ABLAPL/4302/2024	MOJAHID SAHA VS	ACHYUTANANDA PATTANAİK VS	BHADRAK RURAL /485 /2023 ()

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STATE OF ODISHA

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